

RAJASTHAN HIGH COURT, JODHPUR**ORDER**

No.Estt.(RJS)/109/2015

Date: 26.11.2015

The Induction Training of **SHRI BRAHMANAND SHARMA**,
Trainee Civil Judge, which is going to be completed on 25.11.2015, is
hereby extended upto 08.01.2016.

BY ORDER


 REGISTRAR (ADMN.)

No.Estt.B2(i)/07/2010-Part-B/18434

Date : 26.11.2015

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Exam.)(Class.), O.S.D.(F.I.) Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The District & Sessions Judge, Ajmer.
11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013 with reference to his letter No.RSJA/RJS-Tring-Brahmanand/2015/1091, dated 18.11.2015.
12. Concerned Officer/treasury officer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell.
RJS Leave/Jr.Actt./Building Cell.


 REGISTRAR (ADMN.)
17/8
2/11/15